

(b) the profit earned during 1971-72 by the sale of Motor Spirit to private Oil Companies; and

(c) whether there is any programme to produce Naphtha in the Madras Oil Refinery?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) In petroleum refineries all the world over, the practice is to determine the cost of production in terms of unit of crude oil processed. Costing of individual product has not been found to be feasible due to the fact that such costing will be subject to many assumptions, particularly the incidence of joint costs on several products produced from the same raw material and common facilities. It is, therefore, not possible to indicate the cost of production of Motor Spirit produced by Madras Refinery. However, the operating cost for 100 tonnes of crude at MRL during 1971-72 was Rs. 3,695.

(b) No Motor Spirit was sold by Madras Refinery to private oil companies, since the entire marketing of Motor Spirit produced at this Refinery is done by IOC.

(c) Naphtha is being produced by Madras Refinery ever since it went into production in 1969.

Machines purchased by D.E.S.U. lying idle

*136. **SHRI R. N. BARMAN:**
SHRI HUKAM CHAND
KACHWAI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether some "Essential" machines purchased by DESU are still lying idle and if so, the particulars thereof;

(b) whether Government are considering the question of setting up a Committee to go into this "machine-muddle"; and

(c) if so, the time by which the Committee will start functioning?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):

(a) The following machines purchased by Delhi Electric Supply Undertaking are lying idle with them:—

1. 80 Ton Wagon Tippler.
2. 36 Ton Wagon Tippler.
3. Double Housing Turning and Boring Machine.
4. 100 Ton Railway Weight Bridge.

(b) No, Sir.

(c) Does not arise.

Techno-Economic Feasibility report prepared by fact for a new project at Cochin

*137. **SHRI M. K. KRISHNAN:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the FACT in Udyogamandal, Kerala has sent a techno-economic feasibility report for a new project at Cochin recently;

(b) if so, the main outlines thereof; and

(c) the reaction of Government thereto and the action taken on the report?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). FACT have submitted a techno-economic feasibility report for setting up a new fertilizer plant at Cochin. The proposal contains three alternative schemes for production of (i) 900 tonnes/day of ammonia and 1300 tonnes/day of urea; (ii) 900 tonnes/day ammonia, 1000 tonnes/day urea and 1600 tonnes/day NPK; and (iii) 1200 tonnes/day ammonia, 1500 tonnes/day Urea and 1600 tonnes/day NPK. The capital cost is estimated at Rs. 82.8

crores, Rs. 114.7 crores and Rs. 132.0 crores for the alternative (i), (ii) & (iii) respectively. Government have approved these setting up of five fertilizer projects in the public sector during the Fifth Plan; these are to be located at Bhatinda (Punjab), Panipat (Haryana), Mathura (Uttar Pradesh), Paradeep (Orissa) and Trombay (Maharashtra). Resources position and other relevant factors may enable considerations of further capacity at an appropriate time later at other suitable locations including Cochin.

Demands of all India Loco Running Staff, North Eastern Railway Branch

*138. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether President and General Secretary of the North Eastern Railway Branch of the All India Loco Running Staff sent a memorandum concerning demands of the Loco Running Staff addressed to the General Manager, North Eastern Railway; and

(b) if so, a gist thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). No such memorandum has been received by the General Manager, North Eastern Railway.

Supply of power by States in Emergencies

*139. SHRIMATI SAVITRI SHYAM: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Centre has a plan to direct the States to supply power to the nearest States in emergencies like power failures and on such other occasions; and

(b) if so, the board outlines thereof?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b). No such plan has been prepared or is under preparation. However, in the event of emergencies like power failures, forced outages of thermal plants and stoppage or inadequate generation by hydel plants necessitated by the poor availability and low levels of water in the hydel reservoirs, the Centre uses its good offices to assist the needy States by persuading the neighbouring States to give assistance to the extent possible out of the power generated by them.

Government of India have set up Regional Electricity Boards in the Northern, Western, Southern, Eastern and North-Eastern regions of the country for enabling integrated operation of power systems on a regional basis so that not only is assistance during emergencies available from one State to the other but optimum utilisation of the generation and transmission facilities is facilitated to the mutual benefit of all the States concerned. For enabling integrated operation of power systems on a regional basis, Regional Load Despatch Stations are being established. These will enable the regional power system operation to be monitored round the clock and emergency assistance to be arranged to any State readily from the System. Interchanges of power between one State and another in a manner that would subserve the minimum economy in operation to the benefit of the concerned States is also facilitated by such regional system operation.

Increase in the estimated cost of Cochin Fertilizer Project Phase—1.

*140. SHRI A. K. GOPALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the estimated cost of the Cochin Fertilizer Project Phase-1 has increased by over 100 per cent;